

## RECOVERED PERSONS

\*475. **Sardar Akarpuri:** Will the Minister of States be pleased to state as to what procedure regarding the resettlement of recovered persons from Pakistan belonging to Jammu and Kashmir is being adopted?

**The Minister of Home Affairs and States (Dr. Katju):** I presume that the hon. Member has in mind mainly the case of women and children who were either carried away by the raiders or stranded in Pakistan held territory. Their resettlement is the responsibility of the Jammu and Kashmir Government, who have set up separate training institutions for literate and illiterate women at Champyari and Srinagar respectively where they can be trained to be self-supporting. There are also separate Homes for boys and girls at Jammu and Srinagar and an infirmary at Jammu.

The Government of India have agreed to advance to the State Government the necessary funds to meet the expenditure.

As regards other persons who are recovered from raider held areas, those who had no relations to turn to used to be admitted into the refugee Camp at Yol pending rehabilitation by the Jammu and Kashmir Government along with the other inmates of the Camp. Most of the persons concerned were resettled on land under the supervision of the Joint Rehabilitation Board comprising representatives of the Governments of India and Jammu and Kashmir. Others were resettled in Rajasthan, Patiala and East Punjab States Union, Bombay, Uttar Pradesh and Punjab. In all cases funds for their rehabilitation were advanced by the Government of India. Now that the Yol Camp has been closed down, it is proposed to send the recovered persons, from Ferozepur to Jammu where the Jammu and Kashmir Government will look after them. We are in consultation with the Jammu and Kashmir Government on the subject.

## BALANCE OF PAYMENT

\*476. **Shri Jhulan Sinha:** Will the Minister of Finance be pleased to state the latest position regarding "Balance of Payment" of the country?

**The Minister of Finance (Shri C. D. Deshmukh):** India's balance of payments position is known upto the end of March 1953. Her current surplus during the first quarter of this year amounted to about Rs. 17 crores.

## "WOMEN'S SAVINGS CAMPAIGN"

\*478. **Shri Muniswamy:** Will the Minister of Finance be pleased to state:

(a) how far the 'Women's Savings Campaign' has progressed in India;

(b) whether there is any central committee to advise Government regarding this scheme;

(c) whether there are organisations throughout the country; and

(d) if so, how they are functioning?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) to (d). A campaign to intensify collections of Small Savings through women social workers and organisations in the country was launched in March, 1953. The results were encouraging and it has been decided to put it on a more regular footing. A non-officials Central Advisory Committee for Women's Savings Campaign has been constituted recently to assist in guiding and co-ordinating this work and advising Government and the various Women's and other social organizations in the country. This Committee had its first meeting on the 3rd and 4th August, 1953. It is proposed to select 100 organizations for the first year as authorised agents to mobilize Small Savings. It is also proposed to have State Advisory Committees to supervise the work of these organizations and to start on an intensive campaign from October, 1953.

## BASIC EDUCATION

\*479. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state: